

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE**

**IA (IBC) 385/2022 & IA(IBC) 903/2022 in IA (IBC) 385/2022 in
CP(IB) 261/9/HDB/2020
U/s 9 of IBC, 2016**

IN THE MATTER OF:

Sun (Inox) Steels Pvt Ltd

...Operational Creditor

Vs

Vivanta Laboratories Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsels for the parties and Erstwhile RP in both applications are present. At request matter adjourned.

List both the IAs on 08.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)